

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3329
ANSWERED ON:15.12.2005
KEEPING OF RAILWAY IRON
Singh Shri Chandrabhan Bhaiya

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government is aware that iron belonging to Railways keeps lying near the railway lines in an unsafe manner and it leads to its theft also;
- (b) if so, the number of cases of stolen iron belonging to Railways reported during the last one year;
- (c) the action taken against the persons found guilty; and
- (d) the steps taken by the Government for its safety ?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU)

- (a)&(b): Yes, Sir. 1,754 cases of theft of railway items of iron have been reported during the year 2005 (upto September).
- (c): 3,241 persons including 34 Railway employees have been arrested during the year 2005 (upto September) under section 3 (a) of Railway Property (Unlawful Possession) Act, 1966 and prosecuted in the Court of law.
- (d): The following preventive measures are being taken to prevent such theft:-
 - (1) Iron material, lying near the railway lines are being guarded by the staff of concerned Departments.
 - (2) As far as feasible, Railway materials are stacked at a place where guarding by staff of concerned Department is feasible or in the vicinity of Railway offices / signal cabins / near manned level crossing gates.
 - (3) Regular preventive checks are being conducted.
 - (4) Close surveillance is being kept over the activities of criminals and receivers of stolen railway property.
 - (5) Based on criminal intelligence, raids and searches are conducted on the dens of criminals/receivers in order to bring them to book.